

Shri K. D. Malaviya: There is a very wide stretch of area where coal-fields have already been discovered.

Shri K. C. Sodhia: Are they workable in the near future?

Shri K. D. Malaviya: Yes, they are being worked and coal is being mined. All sorts of attempts are going on to increase the quantity and to improve the quality of coal.

Shri K. C. Sodhia: I mean the new coal-fields, not the old ones.

Shri K. D. Malaviya: No, Sir, as far as these stations are concerned, I have nothing particular to say about the discovery of any new coal-fields. In various parts of the country new coal-fields are quite likely to be located.

SOCIAL TENSIONS

*1808. **Shri K. P. Sinha:** Will the Minister of Education be pleased to state the total expenditure incurred (year-wise) over the Co-ordination Committee and the teams established for the Study of Social Tensions in India?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): Expenditure incurred:

(i) Co-ordination Committee:

1950-51	Rs.	977-12-0
1951-52	Rs.	376-4-0
1952-53	Rs.	2,207-13-0

(ii) Grants to research teams:

1951-52	Rs.	1,367-8-9
1952-53	Rs.	63,000-0-0

Shri K. P. Sinha: May I know the number of students in the various teams?

Shri K. D. Malaviya: There are a number of research projects that have been worked in the various States. There are ten research parties who are being helped. If the hon. Member wants, I can read the names.

Shri Dabhi: Sir, may we have some idea of the study of social tensions and how it is carried on?

Shri K. D. Malaviya: The study of various group tensions was taken up sometime in 1950 with the help of Dr. Gardner Murphy of U.S.A. This relates to the various tensions that exist in our groups of population on the basis of religion or race or languages or provinces. We are trying to find out why these group tensions exist. After these research students

have investigated it fully and given us the report, the question of utilising the results will be taken up by the Government. The Government is likely to receive the full reports very soon.

Shri K. P. Sinha: May I know when these reports are likely to be received?

Shri K. D. Malaviya: I said that they will be received very soon. Some of them are already with us in an interim form.

श्री जांगड़े : यह कमेटी मजदूरों और कारखानों के मालिकों के बीच में जो मनमुटाव है उसको दूर करने में कहां तक सफल हुई है ?

श्री क० डी० मालवीय : उस समस्या पर भी यह विशेषज्ञदल अध्ययन कर रहा है ।

Dr. Suresh Chandra: May I know the number of students sent out for the study of these social tensions?

Mr. Deputy-Speaker: Ten, he said.

Shri K. D. Malaviya: There is no question of sending them outside. The problems are here and they are being investigated in the various States.

Shri Velayudhan: May I know whether the Government have got any plans for utilising the reports and, if so, what are the plans?

Mr. Deputy-Speaker: Has Government got any plan to utilise the reports, and what are those plans?

Shri K. D. Malaviya: Reports are still to come and as I said as soon as they are received by us we will actively consider how best to utilise the results of those investigations.

Shri Kelappan: Is it an Inter-State Committee? Where is it located?

Shri K. D. Malaviya: The Co-ordination Committee is located here and the members of the committee are Dr. Zakir Hussain, Acharya Narendra Dev, Prof. Wadia, Prof. Vakil, Mr. Chacko and Mr. Humayun Kabir. Later on they co-opted some more members and finally they appointed a small Steering Committee also which is looking after the work. Both these committees are meeting from time to time to consider the matters that come before them.

Shri Radha Raman: May I know, Sir, if provincialism is included in 'social tensions'?

Mr. Deputy-Speaker: He said so.

Shri Punnoose: The hon. Minister made reference to one Mr. Chacko. Does he mean the hon. Member of this House?

Shri K. D. Malaviya: No, Sir.

PROVIDENT FUND ACCOUNTS (INDIA AND PAKISTAN)

*1809. **Shri Badshah Gupta:** Will the Minister of Finance be pleased to state the present position of India and Pakistan respectively regarding the progress made in the transfer of Provident Fund Accounts of officers of the undivided Government of India who opted for either country (India and Pakistan)?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): According to the latest information available the number of Provident Fund Accounts due to be received from Pakistan is 1,666 and of that to be sent to Pakistan is 3,094.

Shri Badshah Gupta: May I know, Sir, if any agreement has been reached between the two Governments about the repayment of these amounts?

Shri B. R. Bhagat: This is in accordance with the Partition Council's decisions that each country, India or Pakistan, became liable for the provident funds of Government servants of undivided India.

Shri Badshah Gupta: What is the amount due to those that have opted for the Indian Union?

Shri B. R. Bhagat: The information regarding the amount is not available.

Shri Gidwanji: Will Government consider the feasibility of paying all the claims of those officers who have opted for India as six years have passed and some of them have not received their payments yet?

Shri B. R. Bhagat: The case of unilateral payment does not arise. The whole thing is being worked on the basis of the Partition Council's decisions and every effort is being made by both Governments to speed up the settlement of the claims.

DETENUS

*1810. **Shri K. P. Sinha:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of detenus in India in the months of January, February and March, 1953; and

(b) how it compares with the same period last year?

The Deputy Minister of Home Affairs (Shri Datar): (a) The total number of detenus at the end of each of these three months was 371, 336 and 301, respectively.

(b) The corresponding figures for these three months last year were 1835, 1661 and 1625, respectively.

Shri K. P. Sinha: May I know whether the Government of India have received any grievances from the detenus of Bihar?

Shri Datar: We have not received any complaints here.

Dr. Suresh Chandra: How many of these detenus are from Hyderabad?

Shri Datar: On 21.1.53 there were 12; on 28.2.53 there were 12. On 31-3-53 there were only 3.

Shri Punnoose: Can I know how many detenus are there for political reasons and how does the present number compare with that of last year?

Shri Datar: I have not got the break-up here.

Shri A. M. Thomas: May I enquire whether detenus have been released through orders of court and if so, how many?

Shri Datar: That figure I have not got.

Shri Punnoose: Can I know, Sir, how many detenus are detained outside their province and whether any complaints have been received from them to be shifted back to their province?

Shri Datar: That information was not asked for and I shall be glad to supply that information.

Dr. S. P. Mookerjee: Will the hon. Minister be pleased to state how many of the detenus were released on the advice of the Advisory Board?

Shri Datar: I have already stated that I have not got that information here.

DELHI POLICE (RE-ORGANISATION)

*1811. **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Home Affairs be pleased to state whether a scheme for the re-organisation and re-enforcement of the Delhi Police has been drawn up?

(b) What are the main features of the scheme?